GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2415 ANSWERED ON:15.03.2007 GROUND SUPPORT WORK AT AIRPORTS Mahato Shri Narahari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some private agencies are handling the ground support work at different airports;
- (b) if so, whether the public carriers including Airports Authority of India (AAI) are not competent enough to handle ground support work at these Airports; and
- (c) if so, the steps taken by the Government to equip the Government agencies to handle ground support work at the Airports in the country?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a) Yes,Sir.
- (b) & (c): In terms of Ground Handling Regulation, 2000, the National Carriers namely Indian Airlines & Air India besides AAI are permitted to render ground handling services to airlines and the National Carriers are already providing the services at airports.